

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.03/9/HDB/2018
NAME OF THE COMPANY	Ceasan Glass Private Limited
NAME OF THE PETITIONER(S)	Omega Glass Private Limited
NAME OF THE RESPONDENT(S)	Ceasan Glass Private Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ashok Kumar Juneja	Adv.	ashokjuneja@gmail.com 9810522462	
Dr. S.V. Rama Krishna	Adv.	svrama.krishna@gmail.com 9848403691	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	Counsel	6300345312	

Heard Shri Ashok Kumar Juneja and Dr. S.V. Rama Krishna, Ld. Counsels for the Petitioner and Shri S. Chidambaram, Ld. PCS for the Respondent.

The Ld. Counsel for the Respondents requested two week's time to file his reply as he came on record only 2 days back. Post the case on 15.02.2018.

  
Member (T)

Binnu

  
Member (J)